

Double Railway Line from Panipat/Sonepat to Delhi

7390. KUMARI KAMLA KUMARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether a large number of daily passengers are travelling from Panipat/Sonepat to Delhi and are put to innumerable troubles because of the operation of single Railway line ;

(b) if so, whether there is any proposal under Government's consideration to operate double railway line from Panipat/Sonepat to Delhi ; and

(c) the time by when it will be operated ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No, Sir. There are sufficient number of passenger trains to cater for the traffic.

(b) and (c). The traffic survey for considering the proposal for doubling of the single line section between Subzimandi-Sonepat-Panipat-Ambala is in progress. A decision on the proposal would be taken after receipt of the survey report and its examination.

Passengers of Barwadih-Gomoh Line facing problems in getting Trains at Mughal Sarai Junction on Eastern Railway

7391. KUMARI KAMLA KUMARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether passengers of Barwadih-Gomoh line are facing acute problems in getting trains at Mughalsarai Junction on Eastern Railway which is very much crowded ; and

(b) if so, whether there is any scheme under Government's consideration to operate Express Trains between Gomoh and Chopan via Garhwa Road to remove the inconvenience being caused to the passengers ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) No such scheme is under consideration at present.

Loading of Goods from stations between Meral and Bhavanathpur Railway stations in Palamau District (Bihar)

7392. KUMARI KAMLA KUMARI : Will the Minister of RAILWAYS be pleased to state :

(a) the total amount of expenditure and revenue on a metre gauge operating between Meral and Bhavanathpur Railway Stations in Palamau District (Bihar) ;

(b) whether local people are not permitted to load goods and if so, the reasons therefor ; and

(c) whether Government propose to permit local people to load goods as it would be profitable to Government ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) to (c). As the siding belongs to the Bokaro Steel Plant, this information is not available. It is being collected and will be placed on the Table of the Sabha.

Final Settlement of dues of retired Railway Employees (Northern Railway)

7393. KUMARI KAMLA KUMARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether certain amount of settlement dues of Railway employees retired on Northern Railway in 1968 were held up in order to recover the arrears of house rent for the Railway quarters occupied by them ;

(b) whether the increase in house rent from 1st October, 1963 was not brought to the notice of employees ; and

(c) what decision the Railway Board has taken in the matter and the reasons why there is delay of over 4 years to refund the amounts with held by Northern Railway ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) The staff were informed through Northern Railway Extraordinary Gazette Notification dated 7.10.1963.

(c) Board's decision is not required in the matter. The Railway Administration is, however, being asked to decide the matter without further delay.

Appointment of Principals for Educational Institutions run by Railways

7394. SHRI AMBESH : Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry runs Intermediate Colleges, Higher Secondary Schools and High Schools ; and

(b) if so, the procedure of appointment of the Principals for the above institutions ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, a few such institutions are run by the Zonal Railwas.

(b) Recruitment Rules for the Recently upgraded posts of Principals/Headmasters are under examination in consultation with the Union Public Service Commission. Meanwhile, certain temporary adhoc appointments of senior members of the staff as Principals/Headmasters have been made.

बिहार में हरिहरपुर और कालीगाँव के बीच खिरोही नदी पर 'स्लूइस' पुल का निर्माण

7395. श्री भोनेन्द्र झा : क्या सिंचाई और विद्युत मंत्री वह बताने की कृपा करेंगे कि :

(क) क्या बिहार के दरभंगा जिले में मुरिया गांव के निकट हरिहरपुर और कालीगांव के बीच खिरोही नदी पर एक 'स्लूइस' पुल के निर्माण के बारे में अन्तिम रूप से निर्णय कर लिया गया है;

(ख) यदि हाँ, तो इस पुल पर किस तारीख से कार्य आरंभ होने की सभावना है; और

(ग) यदि नहीं, तो विलम्ब के कारण क्या है ?

सिंचाई और विद्युत मंत्रालय में उपमंत्री (श्री बैजनाथ कुरील) : (क) से (ग). बिहार सरकार ने हरिहरपुर और कालीगांव के बीच और मुरेठा गांवों के निकट नालियाँ (स्लूइस) बनाकर खिरोही नदी के प्रवाह से सिंचाई व्यवस्था की व्यवहार्यता के संबंध में निश्चय करने के लिए गत वर्ष जल वैज्ञानिक प्रेषण कराये और ये प्रेक्षण इस वर्ष भी किये जा रहे हैं। इस संबंध में कोई अंतिम निर्णय अनुसंधान कार्य के पूर्ण होने के बाद ही लिया जा सकता है।

Observation of Protest Day by Engineers of C. W. and P. C.

7396. SHRI G. VENKATSWAMY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the engineers of the Central Water and Power Commission recently observed a protest day to express their resentment over non implementation of the recommendations of the Bhagwantham Committee ; and

(b) if so, the reasons for not implementing the recommendations made by the said Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and The engineers of the CW and PC recently (b). observed a protest day against non-implementation of certain recommendations of the Bhagavantam Committee pertaining to their service conditions and career prospects. Action on these recommendations was initiated quite some time back. Since they involve issues of wider implications concerning personnel matters and have financial implications, final decision thereon is likely to take some more time and in some cases recommendations of the Third Pay Commission have also to be awaited.